

(b) if so, the main features thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Ministry of Irrigation and Power have proposed that accelerated financial assistance should be given to 4 selected major irrigation projects, which are in an advanced stage of construction, so as to complete them during the Fourth Plan period. These four projects, on completion, will create an irrigation potential of 8 million acres. The proposal is under consideration.

Moratorium on P. L. 480 Funds

*379. Shrimati Tarkeshwari Sinha: Will the Minister of Finance be pleased to state:

(a) whether Government propose to request the U.S. Government for a moratorium in regard to PL 480 Funds;

(b) whether this will freeze the PL 480 Funds from their being spent by U.S. Embassy in India; and

(c) whether U.S. Government have agreed to this proposal?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) and (c). Do not arise.

Agriculture in Fourth Plan

*380. Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Ramachandra Veerappa:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that more amount will be allocated for agriculture in the Fourth Plan;

(b) if so, whether a detailed plan has been chalked out to implement this decision; and

(c) whether a team of experts will be appointed to advise the Planning Commission in this regard?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). The size of the Fourth Plan outlay as well

as allocations for the various sectors is under review. Agriculture will continue to receive high priority. Precise sectoral outlays will, however, emerge only after the completion of this review. Broad lines on which agricultural development should be brought about, have already been determined and incorporated in the Draft Outline; detailed programmes are worked out from year to year, and necessary outlays allocated for them, as required.

(c) No such proposal is under consideration.

Enquiry into complaints against Officers of Punjab National Bank

*381. Shri Abdul Ghani Dar:
Shri Ram Singh Ayerwal:
Shri Hukam Chand Kachwal:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 301 on the 6th April, 1967 and state:

(a) whether the Committee which was appointed to look into complaints against the officers of the Punjab National Bank in May, 1965 has since submitted any interim report to Government;

(b) if so, the details thereof;

(c) the terms of reference of the Committee;

(d) the nature of the complaints against the officers for which investigations are being made;

(e) when the final report is likely to be submitted; and

(f) whether the officers concerned are still working in the bank?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No committee has been specially appointed by Government for the purpose.

(b) and (f). As the investigations are still in progress, it will not be appropriate to disclose the details at this stage.

(c) and (d). The complaints are over certain purchases of securities by the bank.

(e) It is not possible at present to indicate when the investigations are likely to be completed.

बिडेन से सहायता

* 382. श्री ल० चं० साबलत :
 श्री ए० के० फिलकु :
 श्री ल० ल० मइली :
 श्री ब्रिटिश कुमार चौबरी :
 श्री यक्षपाल सिंह :
 श्री विश्वनाथ पाण्डेय :

क्या बिल संकी यह बताने की कृपा करेंगे कि :

(क) क्या ब्रिटिश सरकार ने कोई ऐसा संकेत दिया है कि वह गत वर्ष दी गई सहायता से 10 प्रतिशत अधिक सहायता देने को तैयार है;

(ख) यदि हां, तो उसका स्वरूप क्या है;

(ग) क्या इस बारे में ब्रिटिश सरकार और भारत सरकार के अधिकारियों के बीच कोई बातचीत हुई है तथा क्या कोई निष्कर्ष निकाला गया है; और

(घ) यदि हां, तो उसका ज्वारा क्या है ?

उप-प्रश्न संकी तथा बिल संकी (जी रोटरजी केसाई) : (क) जी, नहीं ।

(ख) ने (घ). वे सवाल पैदा ही नहीं होते ।

Fertilizer Production

* 383. श्री C. K. Bhattacharyya :
 श्री Shishankar Prasad :

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the target of two million tonnes additional nitrogen capacity for fertilizers by the end of the Third Plan period could not be achieved and the shortfall was substantial; and

(b) if so, the causes which led to this shortfall?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) The target for the Third Plan was 1 million tonnes of nitrogen capacity against which the capacity achieved was 0.585 million tonnes.

(b) The shortfall was mainly due to delay or failures in the implementation of fertilizer projects in the private sector.

Unaccounted Money

* 384. Shri Deven Sen:
 Shri Madhu Limaye:

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to the method used to convert 'black money' to 'white' viz "investing" in agriculture and showing the "black money" as "agricultural income" which is not taxed in several States; and

(b) if so, the steps proposed to check this leakage/evasion of tax by conversion of unaccounted money?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Yes, Sir, Government are already aware of such practices.

(b) During the assessment proceedings, whenever they come across investments in agricultural lands or income alleged to be agricultural, Income-Tax Officers require the assessee concerned to adduce evidence regarding the source of investment in agricultural land, or to prove the extent of agricultural income, as the case may be. Where necessary, the Income-tax Officers also make independent enquires. If the explanation furnished is not tenable or if the claim is not substantiated by evidence, the amount of the investment and/or alleged agricultural income is assessed to income-tax as undisclosed income. As the practice adopted by assessors, as well as the manner of dealing with such cases, are already known to the departmental officers, no special steps in this connection are considered necessary.